

Before the Appellate Tribunal for Electricity  
**(Appellate Jurisdiction)**

**Appeal Nos. 17, 18 & 19 of 2011**

**Dated: 21<sup>st</sup> October, 2011**

**Present :Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**Tata Power Company Limited .... Appellant (s)**

**Versus**

**M.E.R. C. ... Respondent (s)**

Counsel for the Appellant (s) : Ms. Poonam Verma

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

**ORDER**

At the request of the learned counsel for the State Commission, post the matter on 21<sup>st</sup> November, 2011 for hearing.

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

vs/j